From

The Additional Chief Secretary to Govt. Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary

Haryana Vidhan Sabha, Secretariat,

Chandigarh.

Memo. No. ECA-2-2023/ 26861

Dated: 19-2-2023

Subject:

Regarding Un-starred Assembly Question No. 67 asked by Sh Pardeep Chaudhry, M.L.A.

Please find enclosed herewith 10 copies of the reply to the Un-starred Assembly Question No. 67 both in Hindi and English. This question is listed on 22.02.2023

Kindly acknowledge the receipt in token of having received the same.

Encl.: 10 copies of reply in English/Hindi.

Deputy Director (Legal)

For Additional Chief Secretary to Government Haryana, Development and Panchayat Department Chandigarh

Endst.No.ECA-2-2023/

Dated: Copies of reply (both in English and Hindi) as mention against each are forwarded to the following for information and necessary action please:-

1.	The Private Secretary to Hon'ble Chief Minister, Haryana	15 Copies
2.	The Private Secretary to Hon'ble Deputy Chief Minister.	1 Copy
2	Haryana The Drive G	
3.	The Private Secretary to Hon'ble Parliamentary Affair Minister, Haryana	1 Copy
4.	The Private Secretary to Development and Panchayats Minister, Haryana	1 Copy
5.	The Chief Secretary (Political Branch)	6 Carios
6.	The Secretary to Governor of Haryana	6 Copies
7.	The Private Secretary to Chief Secretary, Haryana	2 Copies
8.	The Director Information 6 P. 11: P. 1	1 Copy
	The Director, Information & Public Relation, Haryana	5 Copies
9.	The Private Secretary to Additional Chief Secretary	1 Copy
	to Govt. Haryana, Development and Panchayats Department	- COP)
10.	The Nodal Officer, Assembly Question, H.Q.	1 C
11.	The Personal Assistant to Director Development	1 Copy
	The Personal Assistant to Director, Development and Panchayats Department, Haryana.	1 Copy

Deputy Director (Legal)

For Additional Chief Secretary to Government Haryana, Development and Panchayat Department Chandigarh

To Increase the Honorarium

<u>67</u> 14/15/138

Sh. PARDEEP CHAUDHRY (Kalka): Will the Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to increase the honorarium of panchayat representatives and also to provide toll free facilities to them; if so, the details thereof?

DEVENDER SINGH BABLI, DEVELOPMENT AND PANCHAYATS MINISTER No, Sir

मानदेय बढ़ाना

67
14/15/138 श्री प्रदीप चौधरी (कालका): क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि
पंचायत प्रतिनिधियों का मानदेय बढ़ाने तथा उन्हें टोल फ्री की सुविधाएं देने का
भी कोई प्रस्ताव सरकार के विचाराधीन है तथा उसका ब्यौरा क्या है?

देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री नहीं, श्रीमान।